

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/4882/A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court, Guwahati.

To, Shri Darak Ullah,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the th 6 October, 2021.

Sub:- **Civil Vacation.**

Ref:- Letter no. DJKA/6949/2021, Dated 01.10.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for availing the **Civil vacation from 09.10.2021 to 24.10.2021 along with station leave permission for the aforesaid period**, has been granted. The senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

4884 **JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-20/2001/4883-1A, dated 6.10.2021

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court, Guwahati.


JT.REGISTRAR (VIGILANCE)

Paq.